

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/2142/2020

This the 10th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Abdul Rashid NajarApplicant

By Advocate:- Mr. Sheikh Manzoor

Versus

State of Jammu and Kashmir through Commissioner Secretary to Govt., Health & Medical Education Department, Civil Secretariat, Jammu/Srinagar and Others.

.....Respondents

By Advocate: Mr. Amit Gupta, AAG

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant has submitted that the applicant does not want to press this TA and it may be dismissed as withdrawn.

2. In view of the submission made by the applicant's counsel, this T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Anand...